

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
SPECIAL BENCH
COURT - 1

ITEM No.242 - CP/1(AHM)2023
With
ITEM No.243 – IA/12(AHM)2023

Proceedings under Section 241-242 of Co. Act, 2013

IN THE MATTER OF:

Indiraben Wd/o Vinodrai Hirjibhai Kansagara Throught POA holder of Kartikumat V PatelApplicant
V/sRespondent
Galaxy Cinema Pvt Ltd & Ors

Order delivered on: 22/07/2024

Coram:

Mr. Praveen Gupta, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant :Mr. Ravi Pahwa, Advocate
For the Respondent :Mr. Bhavesh Chokshi, Advocate for R-1 to R-8
:None for the R-9 & R-10

ORDER
(Hybrid Mode)

CP/1(AHM)2023 & IA/12(AHM)2023

Learned counsel for the applicant states that stay granted by the Hon'ble Supreme Court vide order dated 19.05.2023 is continuing and next tentative date is 10.09.2024. He requests to list these matters beyond said date.

In view of the same, re-list both matters on 26.09.2024.

Sd/-

SAMEER KAKAR
MEMBER (TECHNICAL)

Sd/-

PRAVEEN GUPTA
MEMBER (JUDICIAL)